Name of the Corporate Debtor: MANJEERA RETAIL HOLDINGS PRIVATE LIMITED; Date of Commencement of CIRP: 18-07-2023; List of Creditors as on: 12-03-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No. Summary of Claims Received **Summary of Claims Admitted** Amount of Amount of Claim Amount of Claims **Details in Annexure** Category of Creditor **Contingent Claims** Not Admitted under Verification (Only PDF) No. of Claims % Share in Total Amount No. of Claims Amount Amount of Claims Admitted Secured financial 0 0 0 0 0 0 0 1 0.00 NA creditors belonging to any class of creditors 2 Unsecured financial 0 0 0 0 0 0 0 NA 0.00 creditors belonging to any class of creditors Annexure 3 3 Secured financial 2 2697036443 2 2697036443 85.00 0 0 0 creditors (other than financial creditors belonging to any class of creditors) 4 746599020 2 422320545 0 Unsecured financial 4 13.31 0 0 Annexure 4 creditors (other than financial creditors belonging to any class of creditors) 5 0 Operational creditors 0 0 0 0.00 0 0 0 NA (Workmen) 6 Operational creditors 2 514592 2 489565 0.02 0 0 0 Annexure 6 (Employees) 7 Operational creditors 1 1520 1 1520 0.00 0 0 0 Annexure 7 (Government Dues) 8 Operational creditors 21 44472027 19 38398187 1.21 0 0 0 Annexure 8 (other than Workmen and Employees and Government Dues) 9 Other creditors, if 6 1816055465 2 14837321 0.47 1340219255 0 0 Annexure 9 any, (other than financial creditors and operational creditors) Total 36 5304679067 28 3173083581 100.00 0 794273899 1340219255